## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/16	TP 88/17	Hearing	433( e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

11

REPRESENTATION TO WHOM

**SIGNATURE** 

Marsheli

VAISHALI SHAH 9481034524

Pctitioner

## ORDER

Counsel for Petitioner is present. Registry has raised some objections. Counsel is directed to attend to the objections. List it on 18/08/2017.

Member (T)

Member (J)